

COURT-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 38 of 2013

Dated : 30th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Steel Furnace Association of India ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Surbhi Sharma
Ms. Sikha Ohri

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Jagmohan Modi, Dir.PSERC
Mr. Anand K. Ganesan for R-2
Ms. Swapna Seshadri

ORDER

Post the matter for further hearing on **11.11.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/rt